

14.37 hrs.

## INDIAN NURSING COUNCIL

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) On behalf of Shri Saleem Iqbal Shervani, I beg to move :

"That in pursuance of Section 3 (1) (o) of the Indian Nursing Council Act, 1947, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as Members of the Indian Nursing Council, New Delhi, subject to other provisions of the said Act."

MR. DEPUTY-SPEAKER : The question is :

"That in pursuance of Section 3 (1) (o) of the Indian Nursing Council Act, 1947, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as Members of the Indian Nursing Council, New Delhi, subject to other provisions of the said Act."

*The motion was adopted.*

14.38 hrs.

## MATTERS UNDER RULE 377

- (i) **Need to accord approval by Railways to Maharashtra Government proposal to Construct the road linking Pachora and Ghoregaon.**

[Translation]

SHRI ANNASAHIB M.K. PATIL (Erandol) : Under rule 377, I would like to inform that there is a road along railway line from Pachora to Golan via Tarkheda and Talegaon to Ghoregaon via Karajgaon in my parliamentary constituency Erandol. There are potholes everywhere. Vehicles passing through this road get damaged and it proves very dangerous for the children, ill persons and old people on this road. Maharashtra Government had tried to construct road along with railway line but the railway authority did not accord permission to it.

I, therefore, urge the Government to ask the railway authority to accord approval to Maharashtra Government to construct road along the railway line from Pachora to

Gatan village via Tarkheda, and from Talegaon to Ghovregaon via Karajgaon.

- (ii) **Need to increase the supply of Coal to South Bihar**

SHRI MAHABIR LAL BISHVAKARMA (Hazaribagh) : Mr. Deputy Speaker, Sir, there is acute shortage of coke in Hazaribagh, Chatra and Kodarm districts of South Bihar. Although there are a number of coal mines of Central Coal Field Limited in Hazaribagh district, yet most of the people of Hazaribagh, Chatra and Kodarma are poor. Their main source of fuel is coal. In the past the people of these areas used to buy Coal from the small shops but, the supply of coal to the shops has been discontinued for the last ten months. As a result the people are facing a lot of difficulty.

As per arrangement the Government is allotting coal to big dealers for further supply instead of allotting coal to small shopkeepers but the big dealers do not distribute it among the local people but send it outside the districts.

So, I request the Central Government to supply coal in the above areas again to small shopkeepers so that the people of the area get coal for their use easily.

- (iii) **Need to provide direct air service between Delhi and Saurashtra region in Gujarat**

DR. VALLABH BHAI KATHERIA (Rajkot) : Mr. Deputy Speaker, there is no direct air service to Delhi from the Saurashtra region of Gujarat. Saurashtra region has developed as a big industrial area. There are industries like oil mills, brass parts, diamond cutting, cement, A.C. parts, iron, watch, saris, cloth, plastics etc. there but there is no air service for Delhi. Earlier there used to be a Rajkot-Delhi air service which has been discontinued now. Rajkot is also not very far off from Amreli Smada Nagar, Jamnagar, Junagarh, Porbander, Kutch and some other places. Members of Parliament can come to Rajkot from their constituencies in an hour or two and catch flight for Delhi. Traders and industrialists have to visit Delhi, U.P. Punjab, Himachal Pradesh, Kashmir, Haryana in connection with their business. They have to face hardships. They reach Delhi by taking flight from Bombay or Ahmedabad. All air facilities required from Rajkot to Delhi are available at Rajkot. Several organisation and the Members of Parliament have demanded that a direct air service should be started between Rajkot and Delhi.

- (iv) **Need to Ensure Utilisation of Funds Under Border Area Development Funds on High Priority Projects**

[English]

COL. SONA RAM CHOUDHARY (Barmar) : Mr. Deputy-Speaker, Sir, I represent the backward and